

List of case record in 1 Sheet

Filing no.B.A.-8438/2020

Ajmal Ansari

Versus

The State of Jharkhand

Advocate for Petitioner

Mr. S.S.Choudhary

Defects

9. (i) Name of the petitioner does not tally with that mentioned with his thumb impression in vak.
- (ii) Father's name of petitioner in page-1 differs from Vak.
- (iii) G.R. no. may be stated in para-1 and prayer.
- (iv) Annex. Statement of para-5 may be suitably corrected.
- (v) Pagination after page-8/a may be corrected, thereafter corresponding correction may be done in T/c, Index and Certificate by O.C. at page-1.
- (v) Multiple pagination is appearing on the T/c of Annex.-1.